

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. 239/96

Friday, this the 23rd day of February, 1996.

CORAM

HON'BLE MR. JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR. S. P. BISWAS, ADMINISTRATIVE MEMBER

1. K. Vijayendran Nair, S/o.P.K. Krishnankutty Nair, Aged 40 years, Lineman(Phones), Telephone Exchange, Kanyakulangara, Nedumangad, residing at 'VSV', Punnappuram, Chellankode, Poovathoor.P.O., Nedumangad, Trivandrum.
2. K. Gangadharan-I, S/o.P.Krishnan, Aged 46 years, Sub Inspector(O), Telephone Exchange, Nedumangad, Office of the Sub Divisional Officer, Telegraphs, Nedumangad, residing at Ponni, Thevarukuzhi, Pulippara, Nedumangad.
3. J. Vijayadas, S/o.J. Johnson, Aged 38 years, Lineman, Office of the Junior Telecom Officer, Out Door, Nedumangad, residing at Chirathalakkal House, Thevarukuzhy, Pulippara, Nedumangad.
4. Nassir.S., S/o.S. Syed Mohammed, Aged 43 years, Lineman(Store), Office of the Sub Divisional Officer, Telegraphs, Nedumangad, residing at Nisa Manzil, Puliyeli, Nedumangad.
5. A. Surendran Nair, S/o.Achuthan Nair, Aged 42 years, Lineman, Office of the Sub Divisional Engineer, Telecom, Kilimanoor, Residing at Thottathil Veedu, Mottakave,
6. S. Velayudhan Pillai, S/o.Sekara Pillai.V., Aged 39 years, Lineman, Telephone Exchange, Pothencode, Pothencode.P.O., Trivandrum, residing at Ambika Vilasom, Vavara, Pothencode.P.C., Trivandrum.
7. B. Sunderesan Kani, S/o.Bhaskaran Kani.P., Aged 36 years, Lineman, Telephone Exchange, Kanyakulangara, Vembayam.P.O., residing at Kannan Villa, Eettimoodu, Vemp, Kurupuzha, Elavattem.P.C., Nedumangad.
8. B. Prabhakaran Nair, S/o.P. Bhaskara Pillai, Aged 56 years, Lineman(Phones), Telephone Exchange, Aruvikara, residing at Nirmal Bhavan, TC 6/1206, Kanjirampara, Trivandrum.30.
9. P. Rajappan Pillai, S/o.Parameswaran Pillai, Aged 42 years, Lineman, Telephone Exchange, Vellanad, residing at Pottikunnil Veedu, Vithura.
10. C. Rajappan, S/o.Krishnan, Aged 52 years, Lineman(Phones), Telephone Exchange, Aryanad, residing at Rajamandiram, Kokkottela.P.O., Aryanad, Trivandrum.
11. P. Krishna Pillai, S/o.Parameswaran Pillai, Aged 50 years, Sub Inspector(O)Phones, Telephone Exchange, Aryanad, residing at 'Anaswara', Aryanad.

12. S. Chandramohan, S/o.V. Sukumaran, Aged 46 years, Sub Inspector(O) Phones, Telephone Exchange, Vithura, residing at Mathalath Veedu, Maruthamala.P.O., Vithura.
13. S. Sreedharan Nair, S/o.Shekaran Nair.N, Aged 47 years, Sub Inspector(O) Phones, Telephone Exchange, Vithura, Vithura.P.O., residing at Reshma Nivas, Koppam, Vithura.P.O.
14. P. Appukuttan Nair, S/o.Pachan Pillai, Aged 50 years, Sub Inspector(O) Phones, Telephone Exchange, Peringamala, residing at Elavumvilakath Veedu, Pacha.P.O.
15. R. Gopalakrishnan Nair, S/o.B. Ramakrishna Pillai, Aged 51 years, Lineman(Phones), Telephone Exchange, Aryanad, residing at Kamalavilasam House, Eravoor, Aryanad.P.O.
16. N. Somarajan, S/o.M. Narayanan, Aged 37 years, Lineman, Telephone Exchange, Venjaramoodu, residing at Thunduvala Veedu, Kunnummel, Kilimannoor.P.O.
17. T.K.Ravindran Nair, S/o.Parameswaran Pillai, Aged 51 years, Sub Inspector Phones, Telephone Exchange, Kanyakulangara, residing at Anugraha, Poovathoor.P.O., Nedumangad.
18. N. Sunderesan, S/o.Narayanan Kani.K., Aged 37 years, Lineman, Office of the Junior Telecom Officer(Out door), Phones, Nedumangad, residing at Thadatharikathu puthen Veedu, Pachamala, Elavattom.P.O.
19. G. Lekshmanan Nair, S/o.G.Govinda Pillai, Aged 43 years, Lineman, Office of the Junior Telecom Officer(out door), Nedumangad, residing at Lekshmi Nivas, Sreemankunnu, Anad.P.O.
20. M. Satheesan, S/o.Madhavan.K., Aged 44 years, Lineman, Office of the Junior Telecom Officer(out door) Phones, Nedumangad, residing at Satheesa Vilasam, Pulippara, Nedimangad.

..Applicants

By Advocate Mr. M. R. Rajendran Nair

Versus

1. Union of India, represented by Secretary to Government, Ministry of Communications, Posts & Telegraph Board, Parliament Street, New Delhi,
2. The Chairman, Telecom Commission, Telecom Bhavan, Sanchar Bhavan, New Delhi ... Respondents

By Advocate Mr. P. R. Ramachandra Menon, ACGSC

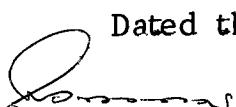
The application having been heard on 23.2.1996,
the Tribunal on the same day delivered the following:

O R D E R

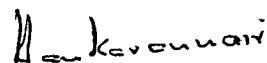
CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

Applicants seek a declaration that they are entitled to be placed in a higher grade. A declaration that they are eligible to be included in a quota is also sought. Applicants have approached this Tribunal as if it were a first level authority. We dismiss the application with freedom to applicants to move the departmental authorities for redressal of their grievances, if any. No costs.

Dated the 23rd February, 1996.



S. P. BISWAS
ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN

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